assist the Committee in their work, that their report has been submitted to this Committee and that the latter will study it and submit their recommendations to the Government?

SHRI D. P. KARMARKAR: That is the idea.

SHRI V. K. DHAGE: Will their reports be placed on the Table of the Council?

(No reply.) TEA

## GARDENS IN THE NILGIRIS

\*488. SHRI M. VALIULLA: Will the Minister for COMMERCE AND INDUSTRY be pleased to state:

(a) the number of tea gardens in the Nilgiris which were closed down in 1953-54; and

(b) how many tea gardens there were closed down in 1952-53 but were opened in 1953-54?

THE MINISTER FOR COMMERCE (SHRI D. P. KARMARKAR): (a) and (b). According to Government's information no tea garden was closed in the Nilgiris in 1952-53 and 1953-54.

SHRI M. VALIULLA: May I know whether there was any dullness in the tea trade in 1952 owing to the fall in international tea prices?

SHRI D. P. KARMARKAR: There was dullness in the lifting and also in production, but no gard'en was closed in the Nilgiris.

SHRI M. VALIULLA; Will the Government consider the appointment of a special officer to examine the cases of these gardens because even though they may not be closed down, most of them are on the margin?

SHRI D. P. KARMARKAR: We do try and appoint special officers whenever necessary.

to Questions مولانا ایم - فاروقی : ان چائے کے باغوں میں کتنے ایسے باغ ہیں جو کہ انڈیں کمیڈیز کے کانڈریکت میں ہیں اور کانٹے فارن کی پذیز کے کانڈویکمت میں هين ?

ttMouLANA M. FARUQI: How many of these tea gardens are held on contract by Indian companies and how many by foreign companies?]

## श्री डो० गी० करनारकर : यह इंफार-मेशन मेरे पास मौजूद नहीं हैं।

USHRI D. P. KARMARKAR: That information is not available with me.]

## **REGISTRATION OF DISPLACED PERSONS**

\*489. SHRI S. N. DWIVEDY: Will the Minister for REHABILITATION be pleased to state:

(a) whether Government have come to any final decision with regard to the registration of unregistered displaced persons of certain categories in the various States; and

(b) whether any representation was received by Government in this connection, and, if so, what action has been taken in the matter?

THE DEPUTY MINISTER FOR RE-HABILITATION (SHRI J. K. BHONSLE):

(a) and (b). Yes, requests for restarting registration have been received from time to time, but it is considered neither necessary nor feasible to restart registration.

SHRI S. N. DWIVEDY: Is it not a fact that many of these unregistered displaced persons are experiencing considerable difficulties in pxittina forward their claims?

SHRI J. K. BHONSLE: It is not a fact.

PROF. N. R. MALKANI: What is the number of these unregistered displaced persons?

tEnglish translation.

4364